

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:2174  
ANSWERED ON:20.07.2009  
STRIKE OF PORT WORKERS  
Siricilla Shri Rajaiah

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether any incidence of strike by some port workers has taken place recently;
- (b) if so, the details thereof and the reasons therefor alongwith the estimated loss incurred by the Government as a result thereof; and
- (c) the steps being taken by the Government to redress the grievances of port workers?

**Answer**

MINISTER OF SHIPPING(SHRI G.K. VASAN)

(a): Yes, Madam.

(b): In protest against implementation of National Industrial Tribunal Award on Manning Scales, some sections of workers had gone on strike in Major Ports of Visakhapatnam Port, Mormugao Port and Cochin Port. As reported by Visakhapatnam Port Trust, no loss was caused to the Port as most of the operations are mechanical and cargo was handled as usual. However Mormugao Port Trust has reported an estimated throughput loss of about 5 lakh tonnes resulting in a revenue loss of about one crore rupees. Cochin Port Trust has also reported that 9231 mandays were lost in addition to Rs.1.75 lakhs (approx.) which the Port may be required to refund as berth hire charges to the shipowners.

(c): There is no reason for grievance of Port workers on account of implementation of National Industrial Tribunal Award as the Award of the National Industrial Tribunal is binding on both parties viz. the Management and the Workers. In this connection Secretary (Shipping) had also held a meeting with the Chairmen of all Major Port Trusts and a view was taken to implement the Award by all Major Ports and subsequently, if required, local adjustments may be permitted.